

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****Original Application No.54/2025/EZ**

**In Re: "Howrah dumpyard cannot take any more waste: Experts"-
News item published in The Times of India, dt. 24.03.2025,
Kolkata**

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Filed by: Sudip Kumar Dutta Advocate for the State of W.B.

Date: 04-12-2025



05 DEC 2025



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA
Original Application No.54/2025/EZ**

**In Re: "Howrah dumpyard cannot take any more waste: Experts"-
News item published in The Times of India, dt. 24.03.2025,
Kolkata**

**AFFIDAVIT ON BEHALF OF THE DEPARTMENT OF URBAN
DEVELOPMENT AND MUNICIPAL AFFAIRS, GOVERNMENT OF
WEST BENGAL**

I, Joly Chaudhuri, son of Biswanath Chaudhuri, aged about 55 years, by occupation service, working as Director, State Urban Development Agency (SUDA) under the Department of Urban Development and Municipal Affairs, Government of West Bengal, having office at ILGUS BHAVAN, H.C. Block, Sector III, Bidhannagar, Kolkata – 700106 do hereby solemnly affirm and say as follows-

1. That, I am the Director, State Urban Development Agency (SUDA) under the Department of Urban Development and Municipal Affairs, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Department of Urban Development and Municipal Affairs, Government of West Bengal.
2. That, this affidavit is being filed in compliance to the Solemn Order dated 25.09.2025 passed by the Hon'ble Tribunal.



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3. That, in pursuance of the solemn order of Hon'ble Tribunal, two meetings have convened by the Urban Development & Municipal Affairs Department (UD&MA), Government of West Bengal on 15.10.2025 and 03.12.2025. The photocopy of the minutes of aforesaid meetings dated 15.10.2025 and 03.12.2025 are collectively annexed herewith and marked as "R-1".

4. That in compliance of the order of the Hon'ble Tribunal, the action plan in the instant matter is as follows:

- i. *The bio-mining and land reclamation work under Phase-I and Phase II Projects at Belgachia Trenching Ground in Howrah will be completed within **December 2027**.*
- ii. *For setting up and commissioning of bio-mining and land reclamation (both Phase-I and Phase II Projects) approx. **₹96 crore** have been sanctioned and AA & FS issued in favour of KMDA and it is being funded through SBM/ Ring -Fenced Account of the State.*
- iii. *For completion of Fresh Waste Plant approx. **₹100 crore** will be funded through SBM/ Ring -Fenced Account of the State. This will include procurement and installation of required machinery.*
- iv. *Fresh Waste Plant will be set up and commissioned by **December 2027** on the land in Baigachi Mouza, JL No. 1, LR Plot no. 1922, Khatian No. 1 measuring an area of 16.73 acres. Till completion of Fresh Waste Plant, door-to-door collection of segregated waste has already been started which are being transported from secondary point both to Dhapa & Baidyabati dump sites.*

5. That I say that the State Urban Development Agency (SUDA), the Kolkata Metropolitan Development Authority (KMDA), the Howrah Municipal Corporation (HMC) and the State Government is taking all probable steps to abate pollution and also for implementation of Solid Waste Management programmes.

6. The Statements made in paragraphs above are based on information derived from the office records of KMDA, SUDA and Department of Urban



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Development & Municipal Affairs, GoWB, which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice.

Joly Chaudhuri

DEPONENT
Joly Chaudhuri, WBCS (Exe.)
 Director SUDA &
 Special Secretary to the Government of West Bengal
 Urban Development & Municipal Affairs Department

SOLEMNLY AFFIRMED AND DECLARED
 BEFORE ME ON IDENTIFICATION

Padma Das
 PADMA DAS
 NOTARY

05 DEC 2025

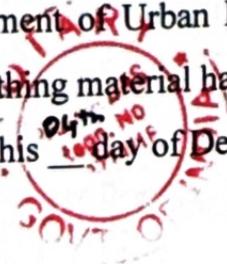


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VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records of KMDA, SUDA and the Department of Urban Development & Municipal Affairs. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 04th day of December 2025.



Joly Chaudhuri

DEPONENT

Joly Chaudhuri, WBCS (Exe.)
Director SUDA &
Special Secretary to the Government of West Bengal
Urban Development & Municipal Affairs Department

Sudip Kumar Das
Advocate





GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 737(40N)⁽¹¹⁾/UDMA-15011(15)/3/2025-LS-MA SEC-Dept

Dated: Kolkata, the 16th October, 2025

From: Shri Joly Chaudhuri, WBCS (Exe.),
 Special Secretary, UD & MA Department, Govt. of West Bengal

To:

1. The Member Secretary, West Bengal Pollution Control Board.
2. The District Magistrate, Howrah.
3. The Municipal Commissioner, KMC.
4. The CEO, Kolkata Metropolitan Development Authority.
5. The Sr. Special Secretary, Department of UD & MA & PD, SMCGWB.
6. The Commissioner, HMC.
7. The Director, SUDA.
8. The Special Secretary (Budget), UD&MA Department, Govt. of West Bengal.
9. The Chief Engineer, South Zone, MED.
10. The Chief Engineer, SWM Sector, KMDA.
11. The Special Law Officer, UD&MA Department, Govt. of West Bengal.

Sub: Minutes of the Meeting dated 15.10.2025 regarding Hon'ble NGT matter Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

Sir/Madam,

Apropos the captioned subject, I am directed to forward herewith the copy of Minutes of the Meeting dated 15.10.2025 regarding Hon'ble NGT matter Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata] for your kind information and taking necessary actions.

Encl: As stated

Yours faithfully,

Joly Chaudhuri

16-10-2025
 Shri Joly Chaudhuri, WBCS (Exe.),

Special Secretary, UD & MA Department, Govt. of West Bengal

Dated: Kolkata, the 16th October, 2025

No. 737(40N)⁽³⁾/UDMA-15011(15)/3/2025-LS-MA SEC-Dept

Copy forwarded for favour of kind information to:

1. Private Secretary, Hon'ble MIC UD & MA Department, Govt. of West Bengal.
2. Sr. P.S. to Principal Secretary, UD & MA Department, Govt. of West Bengal
3. Sr PS to Sr. Special Secretary (NG), Department of UD & MA, GoWB.

Joly Chaudhuri

16-10-2025
 Shri Joly Chaudhuri, WBCS (Exe.),
 Special Secretary, UD & MA Department, Govt. of West Bengal



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Minutes of the Meeting held on 15.10.2025 in connection with Hon'ble NGT matter in Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

In the Chair:	Principal Secretary, Department of UD & MA, GoWB
Meeting Date:	15 th October, 2025
Meeting Venue:	Conference Hall (5 th Floor), Nagarayan
Meeting Time:	11.00 AM
Meeting Attendees:	Copy enclosed in Annexure A

The Principal Secretary, Department of UD & MA, GoWB, chaired the meeting.

At the outset, he welcomed all the members present and explained the discussion points of the meeting. Senior Special Secretary, UD & MA Department and PD SMCGWB highlighted about the functional STP and FSTP within the district of Howrah. Director, SUDA briefly elaborated the present status with reference to the solid waste management within HMC. The Commissioner, HMC highlighted about the orders, direction and observations of Hon'ble NGT in Original Application No.54/2025/EZ and that the upcoming affidavit to be filed by HMC, District Magistrate, Howrah and KMDA will have to elaborate on the action plan with respect to clearing of legacy waste, management and disposal of solid waste and management and disposal of sewage with all requisite details regarding the action already taken, action to be taken, action plan targets, projects to be executed, budgetary allocations and specific timelines for completion of the projects. Commissioner, HMC, also highlighted that work is in progress with reference to Rule 15 of the SWM Rules. She further highlighted the progress of door-to-door collection and segregation, transportation and other auxiliary works including development of infrastructure and approach roads.

The Chief Engineer, SWM Sector, KMDA, briefly stated that the Agency "AAKANKSHA ENTERPRISES" has been entrusted with the existing work of Bio-mining of Legacy





Waste and Land Reclamation of dumpsites utilising scientific method located at Belgachia dump site, Howrah under Howrah Municipal Corporation on turnkey basis vide Work Order No. 203/EE/HD/SD&SWM/KMDA/W- 86 dated 12/04/2023 for the tendered quantity amounting to 10,00,000 MT (approx). Expected date of completion is 31st October 2026 in the tune of 2000 MT quantity to be processed per day to meet the timeline along with considering 04-month monsoon period. Additionally, considering the urgency of the matter, KMDA has invited short period tender notice for processing and disposal of balance quantity of legacy waste at Zone-II in 3 (Three) packages and amongst the 3 packages, for Zone- II/A & Zone- II/C, LOI has been issued by KMDA, and for Zone- II/B LOI will be issued by KMDA after issuance of AA & FS.

Prof. Arunava Majumder, Former Director-Prof, All India Institute of Hygiene and Public Health and Head, Sanitary Engineering Department and Member of SLTF Committee & LWM Committee, Department of UD & MA, GoWB highlighted regarding pathways for escalating the processing and disposal of the legacy wastes so that the executing agencies may abide by the proposed timelines giving regarding clearing of legacy waste.

After a threadbare discussion the following decisions were arrived at :

1. Bio-mining & Bio-remediation with respect to clearing of legacy waste:

- i. Based on the above discussions, it has been decided that for Zone- II/A & Zone- II/C, HMC will submit the signed copy of Tripartite Agreement to KMDA positively by 17.10.2025.
- ii. For Zone- II/B AA & FS will positively be issued by 17.10.2025 and thereafter LOI will be issued by KMDA. After issuance of LOI, KMDA & HMC will take necessary steps to finalize and sign the Tripartite Agreement.
- iii. It has further been decided that the Officials & Engineers of KMDA along with the officials and Engineers of SUDA, HMC, District Magistrate, Howrah, the representatives of the Agencies assigned with the work of processing and disposal of legacy waste at Howrah dumpyard in presence of Prof. Arunava Majumder, will plan & finalize the road map for clearing of legacy waste within the proposed timelines. The Work Plan is to be finalized within 10th November, 2025.



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- iv. It has also been decided that with reference to the Belgachia Trenching Ground in Howrah, the Office of the District Magistrate & Collector, Howrah may also monitor the overall progress of clearing of legacy waste.
- v. Weekly and fortnightly review meeting may kindly be convened by KMDA. If the agencies fail to comply with the dedicated timelines, penalty to be imposed upon the agencies as per the contract.
- vi. Monthly Review Meeting under the chairmanship of the Principal Secretary, Department of UD & MA, GoWB, will be conducted to review the overall progress.

2. Management and disposal of solid waste including proposed fresh waste processing project for Howrah Municipal Corporation :

- i. The Howrah Municipal Corporation is collecting and transporting segregated fresh waste from 25 (twenty-five) wards out of 50 (fifty) wards and they are taking necessary steps to scale up at the remaining wards in a phased manner. HMC is preparing a complete micro plan for collection and transportation of segregated fresh waste from residential and non-residential establishments including markets. Therefore, HMC, has been instructed to finalize the micro plan at the earliest.
- ii. It has been also decided that during the Review Meeting, the HMC will also highlight the steps taken as an interim arrangement until the fresh waste plant of HMC is commissioned along with the overall progress to obviate further accumulation of fresh turned legacy waste.
- iii. It has also been also decided that HMC will submit the status of the fresh waste processing and proposed plan of action until fresh waste processing plant is commissioned and if deemed necessary, the SLTF Committee members along with District Magistrate, Howrah will visit the proposed fresh waste processing plant site and recommend remedial measures accordingly.





3. Management and disposal of sewage:

- i. It has been decided that HMC will identify the drains in respect of Howrah and submit a report submit to the KMDA & SMCGB along with supporting maps to ascertain whether the drains within the area in question are tapped with the 65 MLD STP at Arupara, Howrah to treat waste water from existing drains by I&D method.
- ii. It has further been decided that HMC will encourage the concerned stakeholders so that the septage are collected from household septic tank for treating the same at the 150 KLD FSTP within Arupara STP premises. In this context, the Advisory issued by the UD&MA Department, GoWB vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025 may be referred (copy enclosed in **Annexure B**).

4. Rehabilitation, including new housing construction, in connection with affected areas of Howrah dumpyard (Belgachhia in Howrah)

- i. It has been decided that the overall progress of the rehabilitation work, including new housing construction for the 60 (sixty) affected families, will be thoroughly monitored from the Office of the District Magistrate & Collector, Howrah.

With no other issue for discussion the meeting ended with vote of tanks to and from the chair.

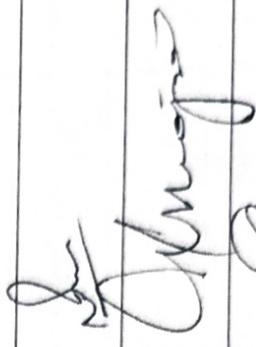
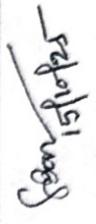
**Principal Secretary,
Department of UD & MA, GoWB**



Annexure A

Attendance Sheet

Meeting held on 15.10.2025 in connection with Hon'ble NGT matter in Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

Sl. No.	Name	Designation	Contact No.	e-mail Id	Signature
1	Shri Ghulam Ali Ansari, IAS	Principal Secretary, Dept. of UD & MA			
2					
3	Nandini Ghosh	Sr. sp. Secy. UD MA.	9830193174		
4	Tony Chakrabarti	Director S WDP	983073022		
5	Kamlesh Dasan	Dir, KMDA	9830762276		
6	Prof Arunabha Prayandi	Member SLTF			
7	Sudhmay Sarkar	Sr-Civil Engr. SMCA WB	9641619631		
8	Rajib Saha	CE, SWM, KMDA	8943879213		
9	Subrata Barman	SE, SWM, KMDA	9903559859		



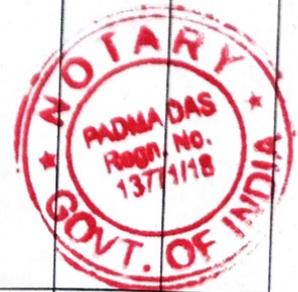
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Sl. No.	Name	Designation	Contact No.	e-mail Id	Signature
10	Sujay Mitra	CHPM, SUDA			
11	Karan Das	Seneg, SUDA	9830592904		
12	Koushik Biswas	Lead Officer, UD&MA			
13	ASISH JATA	WRSPH.			
14	Sayani Saha Tansit	JLO, SMCQWB	9641995672		
15	Chittaranjan Barua	EEC, MED	720800915		
16	Jehli Chakri	CE, MED (S2)			
17	Mukherjee Rehana	SE, (HF)	9155747958		
18	Bandana Pournajal	Crms, HMC	6289812528		
19		ES - SMCQWB	983069997		
20	Anjan Ma.	Dy. Director, SUDA			



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S. No.	Name	Designation	Contact No.	e-mail Id	Signature
20					
21	Dr. Moumita Mitra	LO	7278296199	ngt.udma@gmail.com	
22					
23					
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Annexure B

Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

Memo No.1241 -UDMA-11014(49)/16/2023

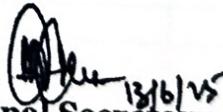
Date :12.06.2025

ADVISORY

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

- (2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).
- (3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.
- (4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.
- (5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.
- (6) This arrangement shall take immediate effect.

Encl : As stated.


Principal Secretary
to the Govt. of West Bengal

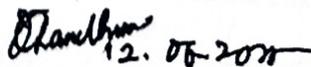
Memo No. 1241-1(7) -UDMA-11014(49)/16/2023

Date :12.06.2025

Copy forwarded for kind information & necessary action to :

- (1) Chairperson, (Concerned) Municipality.
- (2) CEO, KMDA.
- (3) Commissioner, (Concerned) Municipal Corporation.
- (4) Director, SUDA.
- (5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
- (6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.




Special Secretary
to the Govt. of West Bengal

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Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Medrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	Yes
7	Gayeshpur	8.33	Gayeshpur	No
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra. Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	No
30	Kanchrapara	18	Kanchrapara	Yes
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

PADMA DAS
Regn. No.
1377118

12.06.2011

IX

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

R. Hamilton
12.06.2015



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Minutes of the Meeting held on 15.10.2025 in connection with Hon'ble NGT matter in Original Application No.54/2025/EZ (I.A. No.74/2025/EZ) ["Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

In the Chair:	Principal Secretary, Department of UD & MA, GoWB
Meeting Date:	3 rd December, 2025
Meeting Venue:	Conference Hall (5 th Floor), Nagarayan
Meeting Time:	11.30 AM
Meeting Attendees:	Copy enclosed in Annexure A

The Principal Secretary, Department of UD & MA, GoWB, chaired the meeting. At the outset, he welcomed all the members present (physically and through VC) and explained the discussion points of the meeting. Senior Special Secretary, UD & MA Department and PD SMCGWB highlighted about the functional STPs and FSTP within the district of Howrah. Director, SUDA and *ex-officio* Special secretary, UD & MA Department briefly elaborated the present status with reference to the solid waste management within HMC, budgetary allocations and also highlighted that Jadavpur University was engaged to conduct soil investigation and topographic survey of the Belgachia dumpsite and nearby slum areas, and to recommend remedial measures after the disaster, thereafter, the University has submitted its technical reports to KMDA and based on the recommendations, the drainage network at B Road and C Road has been restored and upgraded.

2. The CEO, KMDA, highlighted that water logging around the Belgachia Dumping Ground has been largely resolved, and Wards 7, 8, and 9 within HMC no longer faced flooding—even during the unprecedented rains and monsoon.

3. The Commissioner, Howrah Municipal Corporation (HMC) highlighted about the action taken regarding door-to-door collection, segregation, transportation and other auxiliary works including development of infrastructure and approach roads. The Commissioner, HMC further stated that considering the importance of the matter, HMC have engaged Ld. Senior Advocate, Mr. Amitesh Banerjee as Ld. Senior Advocate.





4. The Chief Engineer, SWM Sector, KMDA, briefly stated the present status of the Bio-mining, Land Reclamation and budgetary allocation for Legacy Waste Management.
5. The Director, SUDA further highlighted regarding pathways for escalating the processing and disposal of the legacy waste to enable the executing agencies to abide by the proposed timelines given regarding bio mining and bio remediation of legacy waste and management of fresh waste.
6. District Magistrate, Howrah, highlighted, inter-alia, regarding the overall progress of the rehabilitation work.

After a threadbare discussion the following decisions were arrived at:

1. Legacy Waste Management:

- i. It has also been decided that with reference to the Belgachia Trenching Ground in Howrah, bio-mining and land reclamation work under Phase-I and Phase II Projects must be completed within **December 2027**.
- ii. Weekly and fortnightly review meeting may kindly be convened by KMDA. If the agencies fail to comply with the committed timelines, penalty to be imposed upon the agencies as per the contract.
- iii. Monthly Review Meeting under the chairmanship of the Principal Secretary, Department of UD & MA, GoWB, will be conducted to review the overall progress.

2. Fresh waste management for Howrah Municipal Corporation:

- i. It has also been decided that a fresh waste plant will be constructed on the land already identified (approx. 16.73 acre) for processing of fresh waste. In this regard door-to-door collection of segregated waste has already been started which are being transported from secondary point to Dhapa & Baidyabati sites till completion of fresh waste plant and for which ₹100 crore will be funded through SBM/ Ring -Fenced Account of the State. This will include procurement and installation of required machinery.
- ii. It has been decided that all preparatory works in connection with door-to-door collection, segregation, transportation and other residual works including development of infrastructure and approach roads must be completed within 31.03.2026 so that that door-to-door collection, segregation and transportation from all 50 wards under HMC starts within **31.03.2026**.
- iii. Fresh Waste Plant will be set up and commissioned by **December 2027**.



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- iv. Monthly Review Meeting under the chairmanship of the Principal Secretary, Department of UD & MA, GoWB, will be conducted to review the overall progress.

3. Management and disposal of sewage and septage:

- i. As it has been highlighted that major drains (Shibpur, Foreshore Road, Howrah Canal) are diverted to Arupara STP (65 MLD), while Belgachia wastewater is treated at Bally STP. Around 4000 L/day septage is co-treated at Arupara FSTP. Pollution abatement schemes for other critical drains such as Nazirganj Khal, N.C. Pal Khal, Singhi More Khal, Sankrail Khal, and Sarenga Canal are in progress, with DPR preparation underway, therefore, it has been decided that SMCGWB along with KMDA & HMC will follow up with the overall progress to implement I&D methods across these drains towards pollution abatement of the same.
- ii. Monthly Review Meeting will be conducted to review the overall progress.

4. Rehabilitation, including new housing construction, in connection with affected areas of Howrah dumpyard (Belgachhia in Howrah)

- i. It has been reiterated decided that the overall progress of the rehabilitation work, including new housing construction for the 60 (sixty) affected families, will be thoroughly monitored from the Office of the District Magistrate & Collector, Howrah.

5. In view of the upcoming hearing scheduled on 08.12.2025 (Ref. Copy of the Hon'ble NGT Order dated 25.09.2025 enclosed) and discussions held on 03.12.2025, a proposal has been made to engage Ld. Senior Advocate Mr. Amitesh Banerjee as a special case to defend the State Respondents also in Original Application No.54/2025/EZ before the Hon'ble NGT, Eastern Zone Bench, Kolkata, alongside the State Advocates.

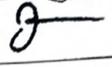
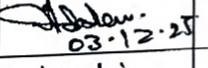
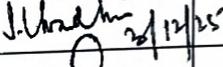
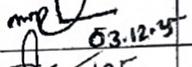
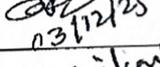
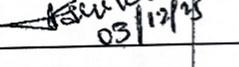
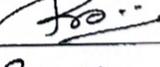
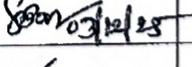
Since there were no other issues to discuss, the meeting ended with vote of tanks to and from the chair.


Principal Secretary,
Department of UD & MA, GoWB



18.

ATTENDANCE SHEETMeeting held on 03.12.2025 in connection with O.A No. 54/2025/EZ

Sl. No.	Name	Designation	Signature with date	Mob. No. & e-mail ID.
1.	Shri Ghulam Ali Ansari	Principal Secretary, UD & MA Department, Govt. of West Bengal		
2.	Anshul Gupta	CEO, KMDA		
3.	Nandini Ghosh	Sr. Sp. Secy		
4.	Iqbal Chaudhuri	Director SODA		
5.				
6.				
7.				
8.	Azizul Islam	CE, SWM	 03.12.25	
9.	Saheli Choudhury	CE, MED (S2)	 03/12/25	
10.	Mukhtesur Rahman	SE (HQ)	 03.12.25	
11.	Koushik Biswas	Law Officer	 03/12/25	
12.	Supriya Adhikari	JS, UD&MA	 03/12/25	
13.	Ahsan Ali	DY. Dirct, SODA		
14.	Rajib Sadhu	CE, SWM		
15.	Subrata Barman	SE, SWM, KMDA	 03/12/25	
16.	Sujay M. Jn	AMPM, SODA		
17.				
18.	Sangmi Saha Panda	S/O, SMCH WB		
19.	Hornish Mitter	LO		
20.				

